

**Central Administrative Tribunal  
Ernakulam Bench**

OA No.180/00452/2019

Friday, this the 28<sup>th</sup> day of June, 2019.

**CORAM**

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

Ramesh P.S., aged 34 years  
S/o Subrahmanian  
Residing at Pambumpadikkal  
Erumpappetty P.O., Vellarakkad  
Thrissur, Kerala-680 584.  
Now working as Inspector Posts  
Munnar Sub Division-685612

Applicant

(Advocate: Mr.C.K.Sreejith)

**versus**

1. Post Master General  
Central Region (Kerala Circle)  
Cochin-682 020.
2. Superintendent of Posts  
Office of the Superintendent of Post Offices  
Idukki Division, Thodupuzha-685 584.
3. Chief Post Master General  
Kerala Circle, Trivandrum-695 033.

Respondents

(Advocates: Mr.Thomas Mathew Nellimootttil, Sr.PCGC)

The OA having been heard on 28<sup>th</sup> June, 2019, this Tribunal delivered the following order on the same day:

**O R D E R (oral)****By E.K.Bharat Bhushan, Administrative Member**

Sri C.K.Sreejith, advocate appeared on behalf of the applicant.

The prayer contained in the OA is for a direction to the 3<sup>rd</sup> respondent to consider the request of the applicant for reversion from the post of Inspector of Posts to the post of Sorting Assistant in Thrissur District. As per reply received from the office of the Chief Postmaster General, Kerala Circle, the applicant has been informed that his request for reversion is under process. The only prayer in the OA is that a decision may be taken on the application made for reversion, a copy of which is available at Annexure A3, within a short period of time.

**2.** We are of the view that the OA can be disposed of at this stage by directing the third respondent to take a final decision on Annexure A3 representation within thirty days from the date of receipt of this order. Ordered accordingly. OA stands disposed of.

**(Ashish Kalia)  
Judicial Member**

**(E.K.Bharat Bhushan)  
Administrative Member**

aa.

**Annexures filed by the applicant:**

Annexure A1: Copy of the relevant page of Order No.ST/63-1/2015 dated 9.11.2017. issued by the office of the Post Master General, Central Region (Kerala Circle), Kochi.

Annexure A2: Copy of the proceedings of the Superintendent of Post Office, Idukki Division, Thodupuzha dated 10.11.2017.

Annexure A3: Copy of the representation dated 20.2.2018 issued to the respondent.

Annexure A4: Copy of the letter dated 6.12.2018 on the petition filed under Right to Information Act by the assistant Post Master General (Staff).